Sr. No. 01 Through video Conference

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

EMG-WP (Crl) No. 1-A/2020

Ali Mohammad Charloo @ Sagar Petitioner(s)

Through:- Mr. Shuja-Ul-Haq, Advocate (through WhatsApp video call)

V/s

Union Territory of J&K & ors.

.....Respondent(s)

Through:- Mr. B. A. Dar, Sr. AAG (through voice call on No. 70062-71715)

Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

<u>ORDER</u>

Mr. B. A. Dar, learned Senior Additional Advocate General, seeks and is granted last and final opportunity of ten days to file counter affidavit and also submit the report in terms of the order dated 03.04.2020.

List on 01.06.2020.

Registry to reflect the name of Mr. B. A. Dar, learned Senior Additional

Advocate General for the respondents in the Advance/supplementary list.

(Sindhu Sharma) Judge

JAMMU 20.05.2020 Ram Murti